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**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/01057/2014

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Original Application No.180/00190/2015

Wednesday, this the 14th day of November, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Original Application No.180/01057/2014

A.K.Thankappan Nair, S/o.late Krishnan Nair,
HR No.190010371, Senior Telecom Supervisor,
BSNL Project Udan, Kothamangalam.
Residing at Pranavam, Govt. Model High School Road,
Muvattupuzha P.O. - 686 661.

...Applicant

(By Advocate – Mr.C.A.Joy)

v e r s u s

1. Bharath Sanchar Nigma Limited
represented by the Chairman & Managing Director,
Corporate Office, Statesman House,
Barakhama Road, New Delhi.
2. The Principal General Manager,
BSNL Bhavan, Ernakulam SSA,
Ernakulam, Cochin – 16.
3. The Accounts Officer,
ESTT, Office of TGMP,
BSNL Bhavan, Ernakulam, Cochin – 16.

...Respondents

(By Advocate – Mr.P.Muraleedharan)

Original Application No.180/00190/2015

M.M.Mohanan Nair, S/o.late Madhavan Nair,
Telecom Mechanic (Retired),
H.R.No.198315578, BSNL, Telephone Exchange,
Kizhillam, Madappattu (H), Sai Darshan,
Thrikkalathoor, Perumbavoor – 683 557.

...Applicant

(By Advocate – Mr.C.A.Joy)

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v e r s u s

1. The Principal General Manager,
BSNL Bhavan, Ernakulam SSA,
Ernakulam, Cochin – 16.
2. The Accounts Officers,
ESTT, Office of PGM, T,
BSNL Bhavan, Ernakulam, Cochin – 16. ...Respondents

(By Advocate – Mr.P.Muraleedharan)

These applications having been heard on 14th November 2018, the Tribunal on the same delivered the following :

ORDER

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Applicants was absent. There is no representation for them either. Applicants' names were called thrice. There is no reply. The O.As are dismissed for non-prosecution. No order as to costs.

(Dated this the 14th day of November 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/01057/2014

- 1. Annexure A-1** – True copy of the pay fixation order of the applicant dated 28.8.1998.
- 2. Annexure A-2** – True copy of the relevant page of the order DOT ND No.1-38/MPP-98 dated 20.4.1999 with pay fixation of the applicant dated 14.10.1999.
- 3. Annexure A-3** – True copy of the fixation memo of the applicant dated 1.10.2000.
- 4. Annexure A-4** – True copy of the pay fixation memo issued to the applicant based on the 2nd pay revision.
- 5. Annexure A-5** – True copy of the representation dated 29.4.2014.
- 6. Annexure A-6** – True copy of the order No.Q 5635008/110 dated 29.5.2014 issued by the 3rd respondent.
- 7. Annexure A-7** – True copy of the representation dated 13.8.2014.
- 8. Annexure R-2(a)** – True copy of the letter from AGM(Admn.), O/o.PGMT BSNL Ernakulam dated 4.7.1995.
- 9. Annexure R-2(b)** – True copy of the order from Director (MPP) DOT New Delhi Lr.No.38/MPP-98 dated 16.3.2000.

List of Annexures in O.A.No.180/00190/2015

- 1. Annexure A-1** – True copy of the pension payment order of the applicant.
- 2. Annexure A-2** – True copy of the communication dated 22.2.2014 issued by the office of the Chief General Manager, Thiruvananthapuram.
- 3. Annexure A-3** – True copy of the representation dated 4.7.2014.
- 4. Annexure A-4** – True copy of the order of CAT Ernakulam dated 20.7.2012 in O.A.No.995/2011.
- 5. Annexure R-2(a)** – True copy of the comparative statement of service particulars.
- 6. Annexure R-2(b)** – True copy of the Office Letter No.211-9/2011-Pers-111 dated 4.5.2012.
- 7. Annexure R-2(c)** – True copy of the office letter No.Admn/EK-A-11/PHM/11/95-97/188 dated at Kochi – 31, 13.3.1998.

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8. Annexure R-2(d) – True copy of the letter No.E-626/10/97-98/27 dated 17.4.1998.

9. Annexure R-2(e) – True copy of the pay fixation memo in IDA Scale on absorption in BSNL of applicant Mohanan Nair.M.M.
